

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/2914/2025	M/S D.K. DASH AND SONS,KHURDA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()	
2	D-BLAPL/2341/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /571 /2024 () //	AOR20220001297C202500027
3	D-BLAPL/2343/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /577 /2024 () //	AOR20220001297C202500028
4	D-BLAPL/2344/2025	MILAN @ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /574 /2024 () //	AOR20220001297C202500029
5	D-BLAPL/2345/2025	MILAN @ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /572 /2024 () //	AOR20220001297C202500030
6	D-BLAPL/2347/2025	SUNIL BADAMAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /139 /2024 () //	
7	D-BLAPL/2349/2025	DASA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /204 /2023 () //	AOD20240000362C202500006
8	D-BLAPL/2350/2025	SURESH PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /343 /2023 () //	AOD20240000362C202500007
9	D-BLAPL/2351/2025	RAM BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /633 /2024 () //	
10	D-BLAPL/2360/2025	ARINDAM RAY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /296 /2024 () //	
11	D-BLAPL/2361/2025	SUBHENDU BISWAS VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //	

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12	D-BLAPL/2362/2025	Y.RAJU VS STATE OF ODISHA	DEBASIS MISHRA VS	GOLANTHARA (BERHAMPUR) /276 /2024 () //	
13	D-BLAPL/2365/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KONARK /82 /2024 () //	
14	D-BLAPL/2366/2025	GYANA CHAND MAHAPATRA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /7 /2025 () //	
15	D-BLAPL/2370/2025	PINKU @ PINTU DEEP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOLANGIR TOWN /631 /2024 () //	
16	D-BLAPL/2374/2025	LIMAN SETH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /275 /2024 () //	
17	D-BLAPL/2375/2025	ANANDA NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /115 /2024 () //	
18	D-BLAPL/2378/2025	LAMBODHAR PARIDA @ HARI VS STATE OF ODISHA	SAMARESH PATRNAIK VS	KUJANGA /486 /2024 () //	
19	D-BLAPL/2385/2025	DHIRABAL PUJARI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// () //	AOR20220002929C202500001
20	D-BLAPL/2388/2025	JITENDRA @ JITENDRIYA MAHADEV MISHRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /305 /2024 () //	
21	D-BLAPL/2389/2025	RAJESH PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NALCO /203 /2024 () //	
22	D-BLAPL/2393/2025	JAYANTA PRADHAN @ NAKULA VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /57 /2023 () //	
23	D-BLAPL/2396/2025	ROHIT KUMAR PARIDA	KEDAR CHANDRA BEHERA	KABISURYANAGAR /1 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/2397/2025	SUCHIT SETHY	DEEPAK KU SAHOO	DERABIS /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/2400/2025	RAJKISHORE SETHY @ RAJU SETHY	DEEPAK KU SAHOO	DERABIS /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/2404/2025	SHANTI @ SHANTILATA NAIK	BIRAJA PRASAD NANDA	INDUASTRIAL,NISA /274 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/2405/2025	BASANTA BAGH	AMULYA RATNA PANDA	GOCHHAPADA /46 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/2406/2025	NIDHIRA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /46 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/2407/2025	MIRZA FIROZ BEG	BHARAT BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/2408/2025	RANGADHAR @ KARLO DHAREI	BHARAT BHUSAN ROUSTRAY	barpalli /292 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/2409/2025	MANA MUKHI	BHARAT BHUSAN ROUSTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/2410/2025	MADHU TANTI @ MADHU SUDAN BEHERA	SIBARANJAN POLAI	KHALLIKOTE /1046 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/2413/2025	MANGALA CHALAN	ASIT KUMAR JENA	ORKEL /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/2416/2025	SANTOSH KUMAR BARAL	BISWA CHANDAN MOHANTY	NACHUNI /398 /2024	
		VS	VS	()	

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35	D-BLAPL/2419/2025	STATE OF ODISHA JHULIA @ DHANESWAR LENKA VS	KABIRAJ PRADHAN VS	// RANPUR /243 /2014 ()	
36	D-BLAPL/2424/2025	STATE OF ODISHA CHANDAN @ CHINMAYA KUMAR DAS VS	TARA PRASAD MOHAPATRA VS	// PURI TOWN /305 /2024 ()	
37	D-BLAPL/2425/2025	STATE OF ODISHA RAOUTE SOREN @ RAUTE SOREN VS	TARA PRASAD MOHAPATRA VS	// TIRING /30 /2024 ()	
38	D-BLAPL/2427/2025	STATE OF ODISHA MANOJ KANDI VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
39	D-BLAPL/2428/2025	STATE OF ODISHA BANKA NAYAK VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /40 /2024 ()	
40	D-BLAPL/2429/2025	STATE OF ODISHA BIKRAM MANDAL VS	RAJESH RANJAN SAHOO VS	// M.V.79 /124 /2022 ()	AOD20240000612C202500005
41	D-BLAPL/2435/2025	STATE OF ODISHA CHHOTU @ SAROJ NAIK VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /231 /2024 ()	
42	D-BLAPL/2436/2025	STATE OF ODISHA RANJIT BARIK VS	SK. ZAFARULLA VS	// RENGALI /262 /2024 ()	
43	D-BLAPL/2437/2025	STATE OF ODISHA ASISH MARTHA VS	RABI NARAYAN MOHANTY VS	// / /0 ()	
44	D-BLAPL/2439/2025	STATE OF ODISHA JITU KALET VS	RAMANI KANTA PATTANAIK VS	// BURLA /565 /2022 ()	
45	D-BLAPL/2440/2025	STATE OF ODISHA ANGAD SABAR VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// / / () //	AOD20240000391C202500007

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46	D-BLAPL/2442/2025	BIPIN KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BELPAHAR /205 /2024 () //	AOD20220003518C202500004
47	D-BLAPL/2443/2025	RANJIT KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /113 /2023 () //	AOR20220000263C202500007
48	D-BLAPL/2444/2025	KANHU PRADHAN VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /175 /2024 () //	
49	D-BLAPL/2447/2025	ANANDA HALDAR@RAHUL SAHANI VS STATE OF ODISHA	SYED IQBAL VS	GOSANINUAGAM /108 /2024 () //	AOR20220001843C202500007
50	D-BLAPL/2464/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /184 /2024 () //	
51	D-BLAPL/2465/2025	RAMESH BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KANAS /272 /2024 () //	
52	D-BLAPL/2467/2025	PAWAN KUMAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NAYAPALLI P.S. /599 /2023 () //	
53	D-BLAPL/2468/2025	PITARA NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500013
54	D-CMAPL/3019/2025	SAROJ TRIPATHY VS SUJATA TRIPATHY	KIRTAN DANG VS	// () //	
55	D-CMAPL/3112/2025	GOURANGA CHARAN PADHAN VS STATE OF ODISHA	ADV. VS	// () //	
56	D-CMAPL/3114/2025	NATABAR SAHOO VS STATE OF ODISHA	ADV. VS	// () //	
57	D-CMP/2955/2025	CHAMPAKLATA NAYAK	MAHESWAR MOHANTY	//	

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		VS	VS	()	
58	D-CMP/3032/2025	SURATHA KUMAR DHAL BENU DHAR PANDA	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
59	D-CMP/3033/2025	STATE OF ODISHA SABITA MOHAPATRA	MANASH RANJAN BAUG	//	AOR20220002374C202500010
		VS	VS	()	
60	D-CMP/3035/2025	AKSHAYA KUMAR DASH ALL ODISHA STATE BANK OFFICERS HOUSING CO	PRABODINI SUNDARA NATHAN	//	AOR20220001657C202500006
		VS	VS	()	
61	D-CMP/3037/2025	SURENDRA SAHU SUKANTI SAHOO	SURYANARAYAN BISWAL	//	AOR20220001325C202500001
		VS	VS	()	
62	D-CMP/3047/2025	CHAIRMAN CUM MANAGING DIRECTOR, SHALIVAHAN GREEN ENERGY LTD., ANDHRA PRADESH PRAMILA PRADHAN	PRASANNA KUMAR RATH	//	
		VS	VS	()	
63	D-CMP/3067/2025	SURABALA SAHU SABITA PRADHAN	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	()	
64	D-CMP/3096/2025	PRATIMA PRADHAN NANDA BHUYAN @ NANDA KISHOR BHUYAN	GHANASHYAM DASH	//	AOD20240000821C202500007
		VS	VS	()	
65	D-CMP/3102/2025	SUKADEV BHUYAN GOUTAM KUMAR AGRAWAL	BUDHIRAM DAS	//	
		VS	VS	()	
66	D-CMP/3105/2025	MD. BILAL GHOURI BASANTA KUMAR BARIK	KOUSIK ANANDA GURU	//	
		VS	VS	()	
67	D-CONTC/2897/2025	CHANCHALA MOHAPATRA NILAMANI KHETI	ADV.	//	
		VS	VS	()	
68	D-CONTC/2904/2025	SHALINI PANDIT, IAS ASHOK KUMAR RATH	ADV.	//	
		VS	VS	()	

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69	D-CONTC/2907/2025	SHALINI PANDIT, IAS LALENDRA TRIPATHY VS	ADV. VS	// // 0	
70	D-CONTC/2908/2025	SHALINI PANDIT, IAS LINGARAJ BEHERA VS	ADV. VS	// // 0	
71	D-CONTC/2909/2025	SHALINI PANDIT, IAS SUBALA KHANDAGIRI VS	ADV. VS	// // 0	
72	D-CONTC/2911/2025	SHALINI PANDIT, IAS AJIT KUMAR PANDA VS	ADV. VS	// // 0	
73	D-CONTC/2946/2025	SASWATA MISHRA, IAS SAHADEV JAL VS	SANTOSH KUMAR SWAIN VS	// // 0	
74	D-CONTC/2951/2025	HEMANTA SHARMA, IAS KALPALATA SWAIN VS	SANTOSH KUMAR SWAIN VS	// // 0	
75	D-CONTC/2969/2025	SHALINI PANDIT, IAS BHAGIRATH DAS VS	BIJAYALAXMI SAHOO VS	// // 0	
76	D-CONTC/2972/2025	SHALINI PANDIT, IAS CHANDRAMANI ACHARYA VS	BIJAYALAXMI SAHOO VS	// // 0	
77	D-CONTC/2975/2025	SHALINI PANDIT, IAS GEETARANI DAS VS	BIJAYALAXMI SAHOO VS	// // 0	
78	D-CONTC/2978/2025	SHALINI PANDIT, IAS SUKALAL GIRI VS	BIJAYALAXMI SAHOO VS	// // 0	
79	D-CONTC/2981/2025	SHALINI PANDIT, IAS EESHWAR CHANDRA TRIPATHY VS	ADV. VS	// // 0	
		ARAVIND AGRAWAL, IAS		//	

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80	D-CONTC/2990/2025	MANJULATA SAHOO VS PARESH KUMAR MOHANTY,IIC,GURUDIJHATIA POLICE,CUTTACK	ADV. VS	// 0	
81	D-CONTC/2993/2025	NAGENDRANATH DAS MOHAPATRA VS ANUPA KUMAR BEHERA,TAHASILDAR,REMUNA,BALASORE	ADV. VS	// 0	
82	D-CONTC/2998/2025	BASANTI SAHOO VS KSHETRABASI SWAIN,OAS,TAHASILDAR,CUTTACK	ADV. VS	// 0	
83	D-CONTC/3002/2025	LAXMIDHAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0	
84	D-CONTC/3005/2025	LAXMIDHAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// 0	
85	D-CONTC/3017/2025	MAMATA BARIK VS RAMESH CHANDRA JENA,DEPUTY DIRECTOR,SOIL CONSERVATION-CUM-PROJECT DIRECTOR,CUTTACK	ADV. VS	// 0	
86	D-CONTC/3027/2025	BIKRAMADITYA BISWAL VS GAURAV SHIVAJI ISALWAR,IAS	JAGABANDHU SAHU VS	// 0	
87	D-CONTC/3042/2025	BANAMALI PATEL VS GAURAV SHIVAJI ISALWAR	JAGABANDHU SAHU VS	// 0	
88	D-CONTC/3045/2025	DULAMANI SAHU VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0	
89	D-CONTC/3049/2025	SRINNIBASH PATEL VS GAURAV SHIVAJI ISALWAR,IAS	JAGABANDHU SAHU VS	// 0	
90	D-CONTC/3052/2025	RAJ KUMAR SHARMA VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0	
91	D-CONTC/3054/2025	PRATAP KUMAR MEHER	ADV.	//	

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		VS	VS	()	
		GAURAV SHIVAJI ISALWAR,IAS		//	
92	D-CONTC/3057/2025	SUBASH CHANDRA BHANJA	JAGABANDHU SAHU	//	
		VS	VS	()	
		GAURAV SHIVAJI ISALWAR,IAS,BALANGIR		//	
93	D-CONTC/3064/2025	KUNIMA DIGAL	ADV	//	AOD20220001998C202500005
		VS	VS	()	
		BISWARAJ PANDA, THE DIVISIONAL FOREST OFFICER		//	
94	D-CONTC/3082/2025	BHISMA CHARAN NAIK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
95	D-CONTC/3083/2025	CHANDRA TANDI	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
96	D-CONTC/3086/2025	LAXMIKANTA NAIK	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
97	D-CONTC/3092/2025	SUBHADRA TIRIYA	ADV	//	AOR20220001535C202500015
		VS	VS	()	
		SOMESH KUMAR UPADHAYAY,COLLECTOR AND DIST. MAGISTRATE, DHENKANAL		//	
98	D-CONTC/3098/2025	PRAMOD KUMAR PRADHAN	JULU KHANSAMA	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
99	D-CONTC/3103/2025	NAMITA PRADHAN	JULU KHANSAMA	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
100	D-CONTR/2387/2025	IPSA MISHRA	RAJJEET ROY	//	AOR20220001462C202500005
		VS	VS	()	
		NIRMAL KUMAR SENAPATI		//	
101	D-CRLA/2363/2025	SURJYA MAHANTA @ SURYAKANTA MAHANTA	KARUNAKAR GAYA	TURUMUNGA /161 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/2371/2025	BAIDYANARAYAN PANDA @ BAPUN	KHUSBU PANIGRAHI	BALASORE SADAR /315 /2023	AOR20220002787C202500008
		VS	VS	()	

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103	D-CRLA/2372/2025	STATE OF ODISHA RAJAT KUMAR MAHANTA VS	PATITAPABAN NATH VS	// KEONJHAR SADAR /20 /2017 ()	AOR20230000492C202300005
104	D-CRLA/2398/2025	STATE OF ODISHA SANJAY DALEI VS	PRABHAT KUMAR DAS VS	// JAKHAPURA /26 /2021 ()	
105	D-CRLA/2401/2025	STATE OF ODISHA SITA SING @ DULI @ DULA VS	BISWAJIT TRIPATHY VS	// NILGIRI /18 /2023 ()	
106	D-CRLA/2448/2025	STATE OF ODISHA PRAFULLA HARIJAN VS	SURYAKANTA DASH VS	// BORIGUMMA /131 /2022 ()	
107	D-CRLA/2449/2025	STATE OF ODISHA MOHASIN KADRI VS	MANAS KUMAR CHAND VS	// / /0 ()	
108	D-CRLA/2457/2025	STATE OF ODISHA DEEPAK BEHERA VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /186 /2024 ()	
109	D-CRLMA/2411/2025	STATE OF ODISHA BIJAYA KUMAR ROUT VS	BIKASH MISHRA VS	// PATTAMUNDAI RURAL PS /494 /2024 ()	AOR20220001297C202500033
110	D-CRLMC/2342/2025	STATE OF ODISHA MUSA@KISHORE CHANDRA BEHERA VS	UMAKANT MAHAPATRA VS	// KODALA /101 /2014 ()	AOR20230000315C202500003
111	D-CRLMC/2352/2025	STATE OF ODISHA SABIR KHAN VS	MANOJ KUMAR PANDA VS	// BARAMBA /54 /2017 ()	
112	D-CRLMC/2367/2025	STATE OF ODISHA PINKU @ BADAL BEHERA VS	MAHES DAS VS	// SARANGADA /104 /2021 ()	
113	D-CRLMC/2376/2025	STATE OF ODISHA SUBRAT KUMAR PADHY VS	SUMIT SEKHAR PATNAIK VS	// INFOCITY PS /367 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/2377/2025	PACHA@RAMAKANTA JENA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /108 /2015 () //	
115	D-CRLMC/2383/2025	BIKRAM SOREN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHUNTA /85 /2016 () //	
116	D-CRLMC/2394/2025	MRUTYUNJAYA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /319 /2022 () //	
117	D-CRLMC/2415/2025	PRAKASH GHADAI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL TOWN /199 /2007 () //	
118	D-CRLMC/2423/2025	SOURYA SUBHANKAR SWAIN @ SOURYA SUVANKAR VS STATE OF ODISHA	ANIL KUMAR VS	KHARABEL NAGAR P.S. /333 /2024 () //	
119	D-CRLMC/2434/2025	ANIL KU. BARAL @ ANIL BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /258 /2020 () //	
120	D-CRLMC/2441/2025	BISWANATH TRIPATHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 () //	
121	D-CRLMC/2451/2025	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	SWETA SENAPATI VS	SAHID NAGAR P.S. /530 /2024 () //	
122	D-CRLMC/2459/2025	SANIA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /53 /2012 () //	AOD20240000242C202500022
123	D-CRLMC/2461/2025	BHARAT@DUTIKRUSHNA@DYUTIKRUSHNA PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /222 /2021 () //	
124	D-CRLMC/2462/2025	MAHAVIR BHOL VS STATE OF ODISHA	RAKESH BEHERA VS	PURI SADAR /32 /2025 () //	
125	D-CRLMC/2466/2025	SURESH CHANDRA SAHOO	SANJIB KUMAR BHANJADEO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/2469/2025	JAJATI KUMAR BEHERA	M.A.ALI	DHUSURI /57 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/2471/2025	ARJUNA @ ARJUN DALBEHERA	RAMANI KANTA PATTANAIAK	BHUBANESWAR VIGILANCE /26 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLMP/2346/2025	SUBHASHREE BEHERA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/2348/2025	SUSAMA DALEI	JEET SWARUP SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/2358/2025	PANCHANAN SATPATHY	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		ANJANA GIRI		//	
131	D-CRLMP/2412/2025	ABHINASH CHAUDHURY	ALOK KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/2446/2025	RAJENDRA KUMAR PRADHAN	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/2455/2025	PRABHATA KUMAR SAMAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/2470/2025	LALITA BARMAN	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/2472/2025	BIBHUTI BHUSAN NAYAK	ACHYUTANANDA PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-EXP/2991/2025	KAPILA PRADHAN	ADV.	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-FAO/2952/2025	SUBAS CHANDRA SITHA BISHNUPRIYA GOUDA VS	BIRANCHI NARAYAN RATH VS	// // 0	
138	D-FAO/2997/2025	KAMANA PADHY SAROJ KUMAR BASTIA VS	SRINIBASH SATAPATHY VS	// // 0	
139	D-MACA/2912/2025	BIJAY KUMAR BASTIA THE D.M., ORIENTAL INSURANCE CO. LTD., BALASORE	PRAMOD KUMAR TRIPATHY VS	// // 0	
140	D-MACA/2928/2025	PRASANNA KUMAR NAYAK SANJIT PATTANAYAK @ PATNAIK VS	BISWAJIT MOHANTY VS	// // 0	
141	D-MACA/2933/2025	S.SUBRAMANI SAROJ KUMAR PRADHAN VS	BISWAJIT MOHANTY VS	// // 0	
142	D-MACA/3041/2025	S.SUBRAMANI NEW INDIA ASSURANCE CO. LTD. VS	SOMNATH ROY VS	// // 0	
143	D-MATA/2957/2025	BRAHMANDA SAHOO MONALISA BHOLA VS	PRABIR KUMAR RAY VS	// // 0	
144	D-MATA/3014/2025	SMRUTI SANTOSH PALAI ANITA RATH VS	TUSAR KUMAR MISHRA VS	// // 0	
145	D-MATA/3022/2025	RAKESH KUMAR TRIPATHY BISWANATH PANDA VS	AMARENDRA SAHOO VS	// // 0	
146	D-MATA/3076/2025	BINODINI PANDA KASMIRA NAYAK VS	PRAVAT KUMAR MOHANTY VS	// // 0	
147	D-MSA/3108/2025	SUSHIL KUMAR JENA M/S. SAI KRISHNA HOMES PVT. LTD., BBSR VS	BIRAJA PRASAD TRIPATHY VS	// // 0	
		THE SECRETARY, BBSR		//	

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148	D-RSA/2921/2025	SK SARWAR KHALIQUE VS NIAZ ALAM KHAN	SHAIK ABDUL NAYEEM VS	// 0 //	
149	D-RSA/2931/2025	SATYABADI SAHOO VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
150	D-RSA/2966/2025	N.PARAMESWARAM VS STATE OF ODISHA	BASUDEV MISHRA VS	// 0 //	
151	D-RSA/2987/2025	SHREE BHOLESWAR MAHADEV BIJE NIJGAON, JACOKINGHARA VS STATE OF ODISHA	AKHIL KUMAR PADHI VS	// 0 //	
152	D-RSA/3001/2025	T.SURI BHASKAR VS KHIRASINDHU PUJHARI	S.S.RAO(SR. ADV.) VS	// 0 //	
153	D-RSA/3072/2025	BRAJABASI SAHU VS NIRANJAN PANIGRAHI	ANKITA MUKHERJI VS	// 0 //	
154	D-RSA/3077/2025	PREMANANDA SAHU VS SHANKAR MAHANANDA	SOUMYA MISHRA VS	// 0 //	
155	D-TRP(C)/2894/2025	CHANDRA SEKHAR NAYAK VS BAIJAYANTI NAYAK	SURESH CHANDRA PRADHAN VS	// 0 //	AOR20220003509C202500011
156	D-TRP(C)/3043/2025	SUNITA SETHA @ SUNITA BARIK VS BIJAYA KUMAR BARIK	BIDESH RANJAN BEHERA VS	// 0 //	
157	D-TRP(C)/3062/2025	CHANDRAMA SAHU VS RANJAN KUMAR SAHU	SUNIL KUMAR PANDA VS	// 0 //	
158	D-WA/2892/2025	STATE OF ODISHA VS BIBEKANANDA SAMAL	JAYANT KUMAR BAL.A.G.A VS	// 0 //	LOD20240000200C202500055
159	D-WA/2893/2025	STATE OF ODISHA	SAROJ KUMAR JEE, A.G.A.	//	LOD20240000172C202500058

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		VS	VS	()	
160	D-WA/2937/2025	MOHD FAKHRUDDIN RAZVI STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A.	//	LOD20240000194C202500057
		VS	VS	()	
161	D-WA/2938/2025	ABANTI BEHERA STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202500056
		VS	VS	()	
162	D-WA/2941/2025	ARATIRANI SWAIN STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500059
		VS	VS	()	
163	D-WA/2943/2025	HEMANTA KUMAR NANDA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500058
		VS	VS	()	
164	D-WA/2950/2025	DEBARAJ BEHERA STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A.	//	LOD20240000172C202500060
		VS	VS	()	
165	D-WA/2974/2025	KEDARASWAR BARIK MANAGING COMMITTEE OF THE WELFARE SCHOOLS	<del>DR.HRITIK MAHAPATRE</del>	//	
		VS	VS	()	
166	D-WA/2985/2025	STATE OF ODISHA SARAT KUMAR DASH	H.N. TRIPATHY	//	AOR20230000127C202500001
		VS	VS	()	
167	D-WA/3061/2025	TERRITORY MANAGER LPG,BPCL,BHUBANESWAR DGP,CRPF,NEW DELHI	BISWAJIT MAHARANA	//	
		VS	VS	()	
168	D-WA/3121/2025	BAIKUNTHANATH SAHOO STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000194C202500059
		VS	VS	()	
169	D-WA/3125/2025	DEEPANJALI MOHAPATRA CHIKU CHANDAN DAS	SAIBRATA RATH	//	
		VS	VS	()	
170	D-WP(C)/2891/2025	STATE OF ODISHA SUNAKAR SAHOO	SITANSU MOHAN SINGH	//	
	WP(C)/2399/2025	VS	VS	()	

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171	D-WP(C)/2895/2025	STATE OF ODISHA GANESWAR SETHY VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500006
172	D-WP(C)/2896/2025	STATE OF ODISHA ARUN SAHOO VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500012
173	D-WP(C)/2898/2025	STATE OF ODISHA SAUMYA SRIVIDYA VS	DR.PURUSOTTAM CHULI VS	// // ()	
174	D-WP(C)/2899/2025	MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, UNION BANK OF INDIA, MUMBAI/ PANCHANANA MISHRA VS	BRAJA KISHOR PANDA VS	// // ()	
175	D-WP(C)/2900/2025	STATE OF ODISHA SADASIBA CHINARA VS	BRAJA KISHOR PANDA VS	// // ()	
176	D-WP(C)/2901/2025	STATE OF ODISHA RAMDAS ULAKA VS	BRAJA KISHOR PANDA VS	// // ()	
177	D-WP(C)/2902/2025	STATE OF ODISHA GIRISANKAR NAIK VS	BRAJA KISHOR PANDA VS	// // ()	
178	D-WP(C)/2903/2025 WP(C)/2340/2025	STATE OF ODISHA SAROJ KUMAR DAS VS	DEBIDUTTA MOHAPATRA VS	// // ()	
179	D-WP(C)/2905/2025	UNION OF INDIA REPRESENTED THROUGH ITS SECRETARY, MINISTRY OF PORT AND WATERWAYS, GOVT. OF INDIA. PRASANTA KUMAR PADHI VS	BRAJA KISHOR PANDA VS	// // ()	
180	D-WP(C)/2906/2025	STATE OF ODISHA BIJAYA KUMAR TIWARI VS	BRAJA KISHOR PANDA VS	// // ()	
181	D-WP(C)/2910/2025	STATE OF ODISHA JANGA HEMBRAM VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()	

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182	D-WP(C)/2913/2025 WP(C)/2355/2025	M/S. SURYO UDYOG LTD., KHURDA VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
183	D-WP(C)/2915/2025	ROBIN CHANDRA SAHU VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
184	D-WP(C)/2916/2025	NANDU KANDEYANG VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
185	D-WP(C)/2917/2025	PABITRA KUMAR ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
186	D-WP(C)/2918/2025	PRANATI ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
187	D-WP(C)/2919/2025	SURENDRA MOHALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //	
188	D-WP(C)/2920/2025	NABAGHAN DALAI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //	
189	D-WP(C)/2922/2025	T. RAMANA @ DASARI RAMANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
190	D-WP(C)/2923/2025	BASANTI PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
191	D-WP(C)/2924/2025	JAGANNATH PANDEY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
192	D-WP(C)/2925/2025	AKRURA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
193	D-WP(C)/2926/2025	RAISEN HEMBRAM	ALOK KUMAR MOHAPATRA	//	

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		VS	VS	0	
194	D-WP(C)/2927/2025	THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR BABITA MOHANTY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
195	D-WP(C)/2929/2025	STATE OF ODISHA SANTARAM PANDEY	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
196	D-WP(C)/2930/2025 WP(C)/2347/2025	STATE OF ORISSA BANSIDHAR BEHERA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CUTTACK		//	
197	D-WP(C)/2932/2025	JYOTI RANJAN PRADHAN	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/2934/2025	DEEPAK KUMAR DAS ADHIKARY	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/2935/2025	MANGAL BISWAL	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/2936/2025	TARANISEN SETH	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/2939/2025	BATAKRUSHNA KHUNTIA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/2940/2025	J.M.ENTERPRISES	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK		//	
203	D-WP(C)/2942/2025	BINOD BIHARI SAHOO	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/2944/2025	DR. BRAJA KISHORE DAS	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

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205	D-WP(C)/2945/2025	STATE OF ODISHA AKSHAYA KUMAR BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
206	D-WP(C)/2947/2025	STATE OF ODISHA JANAKI BALLAV PATTANAIK VS	NALINI KANTA DASH VS	// // 0	
207	D-WP(C)/2948/2025	CHIEF GENERAL MANAGER, MSME NIRJHARINI SAHOO VS	LAXMI PRASAD DWIVEDY VS	// // 0	
208	D-WP(C)/2949/2025	STATE OF ODISHA SANJULATA SAHU VS	SAILAZA NANDAN DAS VS	// // 0	
209	D-WP(C)/2953/2025	STATE OF ODISHA SUNIL RANJAN SWAIN VS	KSHIROD KUMAR ROUT VS	// // 0	
210	D-WP(C)/2954/2025	STATE OF ODISHA SIMANCHAL ACHARY VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
211	D-WP(C)/2956/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, GANJAM RUKMANI MERIL @ RUKMINI MERIL VS	MANAS RANJAN DHAL VS	// // 0	
212	D-WP(C)/2958/2025	COLLECTOR AND DISTRICT MAGISTRATE JYOTSNARANI PARIDA VS	RAGHUNATH DASMOHAPATRA VS	// // 0	
213	D-WP(C)/2959/2025	STATE OF ODISHA GOPEE RANJAN NATH VS	UPENDRA KUMAR SAMAL VS	// // 0	
214	D-WP(C)/2960/2025	STATE OF ODISHA SAKUNTALA SAHU VS	SATYABADI MANTRY VS	// // 0	
215	D-WP(C)/2961/2025	COMMISSIONER , ENDOWMENTS , ODISHA GADADHAR PANIGRAHI VS	JYOTIRMAY GUPTA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/2962/2025	UMESH CHANDRA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
217	D-WP(C)/2963/2025	KUMARI SETHI VS AUTHORIZED OFFICER, UTKAL GRAMEEN BANK, BERHAMPUR, GANJAM	JYOTIRMAYA SAHOO VS	// 0 //	
218	D-WP(C)/2964/2025	SUDARSHAN BARIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
219	D-WP(C)/2965/2025	FALCON MARINE EXPORTS LIMITED,BHUBANESWAR VS DEPUTY COMMISSIONER OF INCOME TAX,BHUBANESWAR	ABHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500001
220	D-WP(C)/2967/2025	DEBANANDA SAHOO VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
221	D-WP(C)/2968/2025	MANISHA BALA BEHERA VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
222	D-WP(C)/2970/2025	HEMANTA KUMAR ROUT VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //	
223	D-WP(C)/2971/2025	WOMEN ORGANISATION FOR SOCIO CULTURAL AWARENESS, ANANTPUR VS COMMISSIONER OF INCOME TAX (EXEMPTIONS), AAYAANKAR BHAWAN, HYDERABAD	ABHINAV KUMAR SWAMY VS	// 0 //	
224	D-WP(C)/2973/2025	A.VENKATA VIJAYA RAGHAVAN @ A.V.V.RAGHAVAN VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BBSR	SHAKTI DATTA TRIPATHY VS	// 0 //	
225	D-WP(C)/2976/2025	BHASKAR MISALU VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //	
226	D-WP(C)/2977/2025	BICHITRA KUMAR SWAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
227	D-WP(C)/2979/2025	ABINASH TARAI	RABINDRA KUMAR PATNAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/2980/2025	CHANCHALAMANI PRADHAN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		R.T.O.BALASORE		//	
229	D-WP(C)/2982/2025	M/S PRESSELS PVT. LTD., CUTTACK	SAURENDRA RAUTRAY	//	
	WP(C)/2392/2025	VS	VS	0	
		M/S INDIAN RARE EARTHS LTD., CHATRAPUR, GANJAM		//	
230	D-WP(C)/2983/2025	SWAPNA RANI GOUDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		COLLECTOR, GANJAM		//	
231	D-WP(C)/2984/2025	SABITA PATRA	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/2986/2025	UMESH CHANDRA SAHOO	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
233	D-WP(C)/2988/2025	PRASANTA KUMAR KHATUA	KUNJA SUNDAR DAS	//	
		VS	VS	0	
		BRANCH MANAGER, MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD., MADHUPATANA, CUTTACK			
234	D-WP(C)/2989/2025	NRUSINGHA CHARAN SETHI	RAMESH CHANDRA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/2992/2025	KAUSALYA NAIK	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/2994/2025	CHARAN NAIK @ GOUD	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/2995/2025	DR.RABINARAYAN PANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/2996/2025	JAGU MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	

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239	D-WP(C)/2999/2025	STATE OF ODISHA GOUTAM BHOI VS	ALOK KUMAR PANDA VS	// // 0	
240	D-WP(C)/3000/2025	STATE OF ODISHA BICHITRANANDA PANIGRAHI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
241	D-WP(C)/3003/2025	STATE OF ODISHA PRITMAI BAG VS	ALOK KUMAR PANDA VS	// // 0	
242	D-WP(C)/3004/2025	STATE OF ODISHA KARUNAKAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0	
243	D-WP(C)/3006/2025	STATE OF ODISHA PURAN DAS VS	ASIT KUMAR CHAUDHURY VS	// // 0	
244	D-WP(C)/3007/2025	STATE OF ODISHA SANKIRTAN BARIK VS	ALOK KUMAR PANDA VS	// // 0	
245	D-WP(C)/3008/2025	STATE OF ODISHA SURENDRA KUMAR RANA VS	KUNAL KUMAR SWAIN VS	// // 0	
246	D-WP(C)/3009/2025	STATE OF ODISHA GOURANGA NAG VS	ASIT KUMAR CHAUDHURY VS	// // 0	
247	D-WP(C)/3010/2025	STATE OF ODISHA BANCHHANIDHI MISHRA VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
248	D-WP(C)/3011/2025	STATE OF ODISHA DUTIA SABAR VS	ALOK KUMAR PANDA VS	// // 0	
249	D-WP(C)/3012/2025	STATE OF ODISHA SADHAB PRADHAN VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// // 0 //	

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250	D-WP(C)/3013/2025	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
251	D-WP(C)/3015/2025	SURENDRA KISHORE ROUT VS THE CHIEF EXECUTIVE OFFICER TPCOLD., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
252	D-WP(C)/3016/2025	BHAGATRAM KANTA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
253	D-WP(C)/3018/2025	BIDESINI MALI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //	
254	D-WP(C)/3020/2025	JAGABANDHU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
255	D-WP(C)/3021/2025	MANAGING COMMITTEE OF S.N.S UPPER PRIMARY SCHOOL, POKHARPADA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
256	D-WP(C)/3023/2025	JAYA KUMAR GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
257	D-WP(C)/3024/2025	KUMAR CHETTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
258	D-WP(C)/3025/2025	KRUPASINDHU NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
259	D-WP(C)/3026/2025	MINATI SAHOO VS RECOVERY OFFICER, COURT OF THE RECOVERY OFFICE, DEBTS RECOVERY TRIBUNAL, CUTTACK	SOMA PATNAIK VS	// 0 //	
260	D-WP(C)/3028/2025	HRUDAMANI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
261	D-WP(C)/3029/2025	SREEKANTA DAS	SANGRAM JENA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/3030/2025	RAJESH KUMAR SAHU	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/3031/2025	DIBAKAR MAJHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/3034/2025	SESHADEV @ SESHADEBA DUNGURI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/3036/2025	NILAMANI LENKA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/3038/2025	GOBARDHAN RANA	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/3039/2025	CHANDAN LUHAR	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/3040/2025	ABDUL TAIEB KHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/3044/2025	HADIBANDHU SATAPATHY	BANAMALI SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
270	D-WP(C)/3046/2025	SURENDRA SAHOO	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/3048/2025	RS CRUSHERS AND MINERALS, SAILANG, KENDUJHAR	PARASANA BAL	//	
		VS	VS	0	
		THE SUPERINTENDENT OF CT OF GST KEONJHAR CIRCLE		//	
272	D-WP(C)/3050/2025	BHARAT BHUSHAN PANDA	SUBHAM AGRAWAL	//	AOR20220001380C202500001
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/3051/2025	STATE OF ODISHA JAHURUDDIN KHAN VS	MANMAYA KUMAR DASH VS	// // ()	AOR20220004309C202500004
274	D-WP(C)/3053/2025	STATE OF ODISHA NARASINGH SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // ()	
275	D-WP(C)/3055/2025	STATE OF ODISHA PRAVAT KUMAR PATTNAIK VS	NAMITA PATTNAIK VS	// // ()	
276	D-WP(C)/3056/2025	STATE OF ODISHA BINOD BIHARI PATI VS	SUBHADUTTA ROUSTRAY VS	// // ()	
277	D-WP(C)/3058/2025	STATE OF ODISHA HARAPRASAD RATH VS	SHAKTI SEKHAR VS	// // ()	
278	D-WP(C)/3059/2025 WP(C)/2366/2025	STATE OF ODISHA PUSPALATA ROUT VS	SRINIBAS MOHANTY,S.R. ADV. VS	// // ()	
279	D-WP(C)/3060/2025	STATE OF ODISHA RAJKISHORE BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // ()	
280	D-WP(C)/3063/2025	STATE OF ODISHA SANTOSH KUMAR SADANGI VS	ANJAN KUMAR BISWAL VS	// // ()	
281	D-WP(C)/3065/2025	STATE OF ODISHA RAGHUNATH NAYAK VS	ANJAN KUMAR BISWAL VS	// // ()	
282	D-WP(C)/3066/2025	STATE OF ODISHA SUBHADRA SATAPATHY VS	DURGESH NARAYAN RATH VS	// // ()	
283	D-WP(C)/3068/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()	

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/3069/2025	BIKRAM KUMAR BEHURA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
285	D-WP(C)/3070/2025	KIRANBALA SWAIN VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	// 0 //	
286	D-WP(C)/3071/2025	PRAFULLA KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
287	D-WP(C)/3073/2025	BHAGIRATHI JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
288	D-WP(C)/3074/2025	RANJAN TRIPATHY VS TAHASILDAR , LOISINGHA	BHOJRAJ SETH VS	// 0 //	
289	D-WP(C)/3075/2025	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
290	D-WP(C)/3078/2025	M/S GCD CONSTRUCTION PVT.LTD VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	
291	D-WP(C)/3079/2025	ASHOKA KUMAR KANHAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
292	D-WP(C)/3080/2025	HARISH CHANDRA HANSDAH VS STATE OF ODISHA	SITANSHU KUMAR DEY VS	// 0 //	
293	D-WP(C)/3081/2025	AJAY KUMAR JENA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //	
294	D-WP(C)/3084/2025	BIKASH CHANDRA PATTNAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
295	D-WP(C)/3085/2025	JITENDRA KUMAR SINGH	CHITTA RANJAN PATTNAIK	//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/3087/2025	BAGA MALI @ BAGHA MALI @ BAHAGA MALI DAN	ABHIR RANJAN DASH	//	
		VS	VS	0	
		ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BHAWANIPATNA		//	
297	D-WP(C)/3088/2025	SAHADEV KUSHAL	LALATENDU KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/3089/2025	DURYODHAN MALLICK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/3090/2025	SUSHANTA KANHAR	MANAS PATI	//	AOR20220001535C202500014
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/3091/2025	MANOJ KUMAR KANHAR	MANAS PATI	//	AOR20220001535C202500013
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/3093/2025	AMRUTA KUMARI MAHAPATRA	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/3094/2025	MAHANTA KUMAR JENA	ASWINI KUMAR KARMI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/3095/2025	TAHASILDAR OF BINIKA @ BINKA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500057
		VS	VS	0	
		KRUSHNA CHANDRA NAIK		//	
304	D-WP(C)/3097/2025	SANGRAM KESARI RATH	LALATENDU KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/3099/2025	SRINIBAS MAJHI	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/3100/2025	M/S JAGDISHA PRASAD AGARWALLA AND CO., LAXMI	PRANOY MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE COMNR OF CT AND GST, ODISHA, CUTTACK		//	
307	D-WP(C)/3101/2025	RAMA CHANDRA SAHU	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/3104/2025	HEMANTA KUMAR PADHI	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/3106/2025	ABDUL RAHEMAN	MOHAMMED RIAZ	//	
		VS	VS	0	
		THE DIRECTOR, DEPT. OF ANIMAL HUSBANDRY VETERINARY SERVICES, ODISHA, CUTTACK			
310	D-WP(C)/3107/2025	KAILASH CHANDRA NAYAK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/3109/2025	USMAN ALI SHAIKH	PRAMOD KUMAR NAYAK	//	
		VS	VS	0	
		ORISSA INDUSTRIAL INFRA STRUCTURE CORPORATION, BBSR		//	
312	D-WP(C)/3110/2025	PRAGATI SELF HELP GROUP	ABHIJIT DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/3111/2025	RASHMITA SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/3113/2025	M/S JAGDISH PRASAD AGARWALLA AND CO., LAXMIBAZAR, PUSHPACOMOHANTY	ABHINAV KISHOR MOHANTY	//	
		VS	VS	0	
		THE COMNR OF CT AND GST, ODISHA, CUTTACK		//	
315	D-WP(C)/3115/2025	DEBADUTTA TIADI	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/3116/2025	M/S.POWERMAX ENTERPRISES, BBSR	PRAKASH KUMAR JENA	//	
		VS	VS	0	
		JOINT COMMISSIONER OF CT AND GST, BBSR		//	
317	D-WP(C)/3117/2025	AMIYA KUMAR JENA	PRAHALLAD KUMAR SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/3118/2025	SULOCHANA NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
319	D-WP(C)/3119/2025	LINGARAJ KHATAI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
320	D-WP(C)/3120/2025	KIRAN KUMARI JENA VS STATE OF ODISHA	SOUMYAKANTA MAHAPATRA VS	// () //	
321	D-WP(C)/3122/2025	M/S.BIJOY KUMAR ROUT, KENDRAPARA VS JOINT DIRECTOR, DGGI, BBSR	PRAKASH KUMAR JENA VS	// () //	
322	D-WP(C)/3123/2025	SUKANTA JENA @ SUKANTA KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //	
323	D-WP(C)/3124/2025	PRADEEP KUMAR DAS VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// () //	
324	D-ABLAPL/2340/2025	JALAL UDDIN @ JALLAL UDDIN KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /10 /2025 () //	AOR20220001297C202500032
325	D-ABLAPL/2353/2025	KAMBUNATH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /253 /2024 () //	
326	D-ABLAPL/2354/2025	BILASINI NAYAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /169 /2024 () //	
327	D-ABLAPL/2355/2025	SUNIL BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /253 /2024 () //	
328	D-ABLAPL/2356/2025	AJAYA BEHERA @ AJU BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BIRIDI PS /1 /2025 () //	
329	D-ABLAPL/2357/2025	ACHYUTA DAS	PRASANNA KUMAR MISHRA	BHUBAN /17 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/2359/2025	STATE OF ODISHA CHINTU NAIK	SAROJ KUMAR PADHY	// BOLANGIR TOWN /1 /2025	
		VS	VS	()	
331	D-ABLAPL/2364/2025	STATE OF ODISHA MANGARAJ BARIK	SAROJ KUMAR ROUTRAY	// KEONJHAR SADAR /28 /2025	AOD20240000656C202500002
		VS	VS	()	
332	D-ABLAPL/2368/2025	STATE OF ODISHA RAJU @ RAJ KISHORE KANDI	SARADA PRASAD DASH	// KAKATAPUR /202 /2024	
		VS	VS	()	
333	D-ABLAPL/2369/2025	STATE OF ODISHA GYANESHWAR DEWAGAN	BIJAYA KUMAR BEHERA 1	// NAWAPARA /260 /2024	
		VS	VS	()	
334	D-ABLAPL/2373/2025	STATE OF ODISHA RAMESH NAIK	ASUTOSH TRIPATHY	// TALCHER TOWN /1 /2025	AOR20220001648C202500009
		VS	VS	()	
335	D-ABLAPL/2379/2025	STATE OF ODISHA SURESH KUMAR MAJHI	JYOTIRMAYA SAHOO	// MURIBAHAL /10 /2025	
		VS	VS	()	
336	D-ABLAPL/2380/2025	STATE OF ODISHA DILLIP PRADHAN	JAYANTA KUMAR MAJHI	// / /0	
		VS	VS	()	
337	D-ABLAPL/2381/2025	STATE OF ODISHA DIBAKAR MAHARANA	BIRANCHI NARAYAN MAHAPATRA	// BAIDYANATHPUR /596 /2024	AOR20220003569C202500001
		VS	VS	()	
338	D-ABLAPL/2382/2025	STATE OF ODISHA SUDIPTA SAMANTARAY @ DIPU	JYOTIRMAYA SAHOO	// KHURDA SADAR /94 /2018	
		VS	VS	()	
339	D-ABLAPL/2384/2025	STATE OF ODISHA MRUTUNJAYA ROUT	JAYANTA KUMAR MAJHI	// BASTA /228 /2024	
		VS	VS	()	
340	D-ABLAPL/2386/2025	STATE OF ODISHA SAMBITBRATA PANIGRAHI	ARUN KUMAR BEHERA	// / /	AOR20220003422C202500008
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/2390/2025	STATE OF ODISHA SUVENDU PRASAD BAI @ SUVENDU VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI RURAL PS /27 /2025 ()	
342	D-ABLAPL/2391/2025	STATE OF ODISHA CHOUDHURY SETHI @ DHEU VS	MANOJA KUMAR MALLICK VS	// PATTAMUNDAI /1 /2025 ()	
343	D-ABLAPL/2392/2025	STATE OF ODISHA ASHIS SAHANI @ ASISH SAHANI VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /10 /2025 ()	
344	D-ABLAPL/2395/2025	STATE OF ODISHA PURNA CHANDRA DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /46 /2020 ()	
345	D-ABLAPL/2399/2025	STATE OF ODISHA RAMA CH. SETHY VS	DEEPAK KU SAHOO VS	// KUDANAGARI /16 /2025 ()	
346	D-ABLAPL/2402/2025	STATE OF ODISHA SANTOSH KUMAR NAIK VS	PRABHAT KUMAR DAS VS	// CHAMPUA /3 /2025 ()	
347	D-ABLAPL/2403/2025	STATE OF ODISHA BAPI SETHI @ SURESH SETHI VS	SNEHASISH BEHERA VS	// ATHGARH /355 /2024 ()	
348	D-ABLAPL/2414/2025	STATE OF ODISHA ASHISH KUMAR DUTTA VS	ASIT KUMAR JENA VS	// JALESWAR /14 /2025 ()	
349	D-ABLAPL/2417/2025	STATE OF ODISHA GOURISHYAM MOHAPATRA VS	SK. ZAFARULLA VS	// KHAIRA /22 /2025 ()	
350	D-ABLAPL/2418/2025	STATE OF ODISHA MADAN NAYAK VS	AMITAV TRIPATHY VS	// ODAGAON /2 /2025 ()	
351	D-ABLAPL/2420/2025	STATE OF ODISHA SHYAMESWAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// GOCHHAPADA /35 /2020 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/2421/2025	NIRUPAMA SAMAL VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHANDARIPOKHARI /61 /2020 () //	
353	D-ABLAPL/2422/2025	TAPESWAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /35 /2020 () //	
354	D-ABLAPL/2426/2025	BHASKAR GHANTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /386 /2024 () //	
355	D-ABLAPL/2430/2025	RAHAS PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /506 /2024 () //	AOD20240000001C202500035
356	D-ABLAPL/2431/2025	SAI PRAKASH BEJ VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /17 /2025 () //	AOD20240000001C202500034
357	D-ABLAPL/2432/2025	KABU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /422 /2024 () //	
358	D-ABLAPL/2433/2025	ALOK BEHERA @ HIMANSHU SEKHAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MURIBAHAL /201 /2024 () //	
359	D-ABLAPL/2438/2025	NAMITA DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /444 /2024 () //	
360	D-ABLAPL/2445/2025	ABINASH MAHAPATRA VS STATE OF ODISHA	SANJAYA MAJHI VS	HEMGIR /164 /2021 () //	AOR20220000534C202500001
361	D-ABLAPL/2450/2025	PRATAP MALLIK VS STATE OF ODISHA	DEBASNAN DAS VS	BARI RAMACHANDRAPUR /16 /2025 () //	
362	D-ABLAPL/2452/2025	PRASANTA MOHANTY @ PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	AKHIL MOD KUMAR SAMANTASINGHAR VS	KUDANAGARI /23 /2025 () //	
363	D-ABLAPL/2453/2025	KARUNAKARA PANDA	MANAS KUMAR CHAND	OUPADA /10 /2025	

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-ABLAPL/2454/2025	VS STATE OF ODISHA SANTOSH KUMAR MOHANTY	VS PRAMOD KUMAR SAMANTASINGHAR	() // KUDANAGARI /23 /2025	
365	D-ABLAPL/2456/2025	VS STATE OF ODISHA MANOJ DEHURY	VS PRAVASH CHANDRA JENA	() // ATHGARH /240 /2024	
366	D-ABLAPL/2458/2025	VS STATE OF ODISHA KUNTALA PANDA	VS MANAS KUMAR CHAND	() // OUPADA /10 /2025	
367	D-ABLAPL/2460/2025	VS STATE OF ODISHA DEEPA RANI PANDA	VS MANAS KUMAR CHAND	() // OUPADA /10 /2025	
368	D-ABLAPL/2463/2025	VS STATE OF ODISHA KABITA THATOI @ RENU THATOI	VS RAKESH BEHERA	() // RASOL /77 /2017	
		VS STATE OF ODISHA	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :22/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/3108/2025 MSA/ /	M/S. SAI KRISHNA HOMES PVT. LTD., BBSRIRAJA PRASAD TRIPATHY MP		3/2025
2	D-MSA/3108/2025 MSA/ /	M/S. SAI KRISHNA HOMES PVT. LTD., BBSRIRAJA PRASAD TRIPATHY MP		4/2025
3	D-MSA/3108/2025 MSA/ /	M/S. SAI KRISHNA HOMES PVT. LTD., BBSRIRAJA PRASAD TRIPATHY MP		5/2025
4	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.GOPAL KUMAR AGARWAL,S.MOHANTY,P.S.NAYAK,A.SATPATHY	10/2025
5	D-RFA/91/2005 RFA/91/2005	SHANKERLAL AGARWAL MP	M/S.AKHIL MOHAPATRA	22/2025
6	D-TRP(C)/3043/2025 TRP(C)/ /	SUNITA SETHA @ SUNITA BARIK MP	BIDESH RANJAN BEHERA	24/2025
7	D-TRP(C)/3062/2025 TRP(C)/ /	CHANDRAMA SAHU MP	SUNIL KUMAR PANDA	25/2025
8	D-CRLMP/2358/2025 CRLMP/ /	PANCHANAN SATPATHY MP	NIRANJAN LENKA	26/2025
9	D-CONTC/5212/2022 CONTC/5212/2022	ASHOK ROUT MP		28/2025
10	D-CONTC/560/2023 CONTC/560/2023	MAHESWAR PRADHAN MP		29/2025
11	D-CMAPL/1197/2025 CMAPL/ /	SANYASI PARIDA MP	ADV.	38/2025
12	D-CMAPL/3019/2025 CMAPL/ /	SAROJ TRIPATHY MP	KIRTAN DANG	39/2025
13	D-CMAPL/3112/2025 CMAPL/ /	GOURANGA CHARAN PADHAN MP	ADV.	40/2025
14	D-MATA/52669/2024 MATA/37/2025	GIRISH CHANDRA MOHARANA MP	NALINI KANTA SAHOO	53/2025
15	D-MATA/69/2017 MATA/69/2017	TRIPATI PANIGRAHI MP	M/S.ARUN KU.ACHARYA,S.MISHRA,S.S.DASH	54/2025
16	D-FAO/53102/2024 FAO/36/2025	MANAGER,T.P.HUB,NATIONAL INSURANCE CORPORATION, SINGHA MP		54/2025
17	D-MATA/52590/2024 MATA/ /	SANTOSH KUMAR PANDA MP	PRASANNA KUMAR SWAIN	55/2025
18	D-FAO/9/2021 FAO/9/2021	MANAGING COMMITTEE OF BAUNSUNI GIRLS AILACH SCHOOL MP		55/2025
19	D-FAO/9/2021 FAO/9/2021	MANAGING COMMITTEE OF BAUNSUNI GIRLS AILACH SCHOOL MP		56/2025
20	D-MATA/3014/2025 MATA/ /	ANITA RATH MP	TUSAR KUMAR MISHRA	56/2025
21	D-MATA/3076/2025 MATA/ /	KASMIRA NAYAK MP	PRAVAT KUMAR MOHANTY	57/2025
22	D-MATA/3022/2025 MATA/ /	BISWANATH PANDA MP	AMARENDRA SAHOO	57/2025
23	D-FAO/9/2021 FAO/9/2021	MANAGING COMMITTEE OF BAUNSUNI GIRLS AILACH SCHOOL MP		57/2025
24	D-MATA/3076/2025 MATA/ /	KASMIRA NAYAK MP	PRAVAT KUMAR MOHANTY	58/2025
25	D-BLAPL/18803/2024 BLAPL/6711/2024	MANOJ DIGAL MP	CHIRANJAYA MOHANTY	90/2025
26	D-BLAPL/1694/2025	KAMAL LOCHAN DEHURI	AKSHAYA KUMAR SAHOO	

	BLAPL/ /	MP		91/2025
27	D-BLAPL/11105/2023	NAKULA DEBARPALLI		
	BLAPL/11105/2023	MP		92/2025
28	D-BLAPL/37338/2024	ADITYA PRASAD MOHANTY @ ADITYA MOHANTY	YOTI SAHOO	
	BLAPL/12495/2024	MP		93/2025
29	D-BLAPL/21111/2024	MD SAGIR	SOUMYA RANJAN DAS	
	BLAPL/7264/2024	MP		94/2025
30	D-CMP/2955/2025	CHAMPAKLATA NAYAK	MAHESWAR MOHANTY	
	CMP/ /	MP		115/2025
31	D-CMP/3032/2025	BENUDHAR PANDA	BIDESH RANJAN BEHERA	
	CMP/ /	MP		116/2025
32	D-CMP/3047/2025	PRAMILA PRADHAN	PRASANNA KUMAR RATH	
	CMP/ /	MP		117/2025
33	D-CMP/3033/2025	SABITA MOHAPATRA	MANASH RANJAN BAUG	
	CMP/ /	MP		118/2025
34	D-CMP/3067/2025	SABITA PRADHAN	SAMIR KUMAR MISHRA( SR. ADV.)	
	CMP/ /	MP		119/2025
35	D-RSA/2966/2025	N.PARAMESWARAM	BASUDEV MISHRA	
	RSA/ /	MP		120/2025
36	D-CMP/1274/2025	BISWANATH MISHRA	AMIT PRASAD BOSE	
	CMP/ /	MP		120/2025
37	D-CMP/3102/2025	GOUTAM KUMAR AGRAWAL	BUDHIRAM DAS	
	CMP/ /	MP		121/2025
38	D-RSA/53760/2024	LALIT SETHI	DINABANDHU SINGH SAHANI	
	RSA/ /	MP		121/2025
39	D-CMP/3105/2025	BASANTA KUMAR BARIK	KOUSIK ANANDA GURU	
	CMP/ /	MP		122/2025
40	D-RSA/3072/2025	BRAJABASI SAHU	ANKITA MUKHERJI	
	RSA/ /	MP		122/2025
41	D-RSA/331/2005	HARASAMANI MOHAPATRA	M/S.N.C.PATI	
	RSA/331/2005	MP		123/2025
42	D-CMP/3096/2025	NANDA BHUYAN @ NANDA KISHOR BHUJAN	NASHYAM DASH	
	CMP/ /	MP		123/2025
43	D-ABLAPL/25929/2024	MIRZA JAHIR ABAS BAIG		
	ABLAPL/9558/2024	MP		192/2025
44	D-ABLAPL/15524/2023	KHETRI BAG @ KHETI BAG		
	ABLAPL/15524/2023	MP		193/2025
45	D-ABLAPL/38961/2024	MEGHA BANSAL	ANAND JENA	
	ABLAPL/14982/2024	MP		194/2025
46	D-ABLAPL/38523/2024	AMIT KUMAR AGARWAL @ AMIT PODDAR		
	ABLAPL/14845/2024	MP		195/2025
47	D-ABLAPL/35192/2024	G. DHARMA RAO @ G. DHARAMA RAO		
	ABLAPL/13606/2024	MP		196/2025
48	D-ABLAPL/31880/2024	ALEKHA KUMAR PRADHAN		
	ABLAPL/11891/2024	MP		197/2025
49	D-ABLAPL/170/2025	SK. MUSTAK @ MITU		
	ABLAPL/111/2025	MP		198/2025
50	D-ABLAPL/30528/2024	KSHIRODRA BAG		
	ABLAPL/11346/2024	MP		199/2025
51	D-ABLAPL/35857/2024	MONO KISKU		
	ABLAPL/13674/2024	MP		200/2025
52	D-ABLAPL/35859/2024	RADHE SHYAM MISHRA		
	ABLAPL/13740/2024	MP		201/2025
53	D-ABLAPL/34090/2024	SABHALAM @ SUBHALAM ADKATIA @ SARIBESWAR SAHOO		
	ABLAPL/12832/2024	MP		202/2025
54	D-ABLAPL/35275/2024	RANJAN DURIA@BUTU	SARBESWAR SAHOO	
	ABLAPL/13414/2024	MP		203/2025
55	D-ABLAPL/37559/2024	RAJU KHILLO	SARBESWAR SAHOO	
	ABLAPL/14555/2024	MP		204/2025
56	D-ABLAPL/38765/2024	KRUSHNA CHANDRA LIMA @ KRUSHNA CHANDRA LIMMA		
	ABLAPL/14918/2024	MP		205/2025
57	D-ABLAPL/38488/2024	ASHISH KUMAR RAY		
	ABLAPL/14808/2024	MP		206/2025

58	D-ABLAPL/33330/2024 ABLAPL/12618/2024	SANJAY NANDI MP		207/2025
59	D-ABLAPL/24692/2024 ABLAPL/9423/2024	KAILASH PRADHAN MP		208/2025
60	D-ABLAPL/26928/2024 ABLAPL/9923/2024	GOLI PRADHAN MP		209/2025
61	D-ABLAPL/38931/2024 ABLAPL/15045/2024	JAYANTA PRADHAN @ PADHAN MP		210/2025
62	D-CRLA/2372/2025 CRLA/ /	RAJAT KUMAR MAHANTA MP	PATITAPABAN NATH	269/2025
63	D-CRLA/2372/2025 CRLA/ /	RAJAT KUMAR MAHANTA MP	PATITAPABAN NATH	270/2025
64	D-CRLA/29236/2024 CRLA/974/2024	DASHARATHI TUDU MP	SATYA RANJAN MULIA	271/2025
65	D-CRLA/5113/2024 CRLA/184/2024	ANUP GHOSH @ AUNP KUMAR GHOSE MP		272/2025
66	D-CRLA/2401/2025 CRLA/ /	SITA SING @ DULI @ DULA MP	BISWAJIT TRIPATHY	273/2025
67	D-CRLA/2401/2025 CRLA/ /	SITA SING @ DULI @ DULA MP	BISWAJIT TRIPATHY	274/2025
68	D-CRLA/1369/2025 CRLA/ /	TUKUNA SOY MP	SUSHANTA KUMAR SAMANTARAY	275/2025
69	D-CRLA/2448/2025 CRLA/ /	PRAFULLA HARIJAN MP	SURYAKANTA DASH	276/2025
70	D-CRLA/2448/2025 CRLA/ /	PRAFULLA HARIJAN MP	SURYAKANTA DASH	277/2025
71	D-CRLA/2448/2025 CRLA/ /	PRAFULLA HARIJAN MP	SURYAKANTA DASH	278/2025
72	D-CRLA/2449/2025 CRLA/ /	MOHASIN KADRI MP	MANAS KUMAR CHAND	279/2025
73	D-CRLA/15105/2024 CRLA/533/2024	AKHI @ AKHAYA PARIDA MP	LAXMINARAYAN PATEL, BIBHUTI BHUSAN MISHRA, G.R.NAYAK	280/2025
74	D-CRLMC/39289/2024 CRLMC/214/2025	RAMAKANTA DAS@SRI GHUNDA MP	AMLAN SHAKTI PAUL	282/2025
75	D-CRLMC/1416/2025 CRLMC/ /	JITRAMAYEE DAS MP	DIGAMBARA MISHRA	283/2025
76	D-CRLMC/2376/2025 CRLMC/ /	SUBRAT KUMAR PADHY MP	SUMIT SEKHAR PATTNAIK	284/2025
77	D-CRLMC/2383/2025 CRLMC/ /	BIKRAM SOREN MP	JYOTIRMAYA SAHOO	285/2025
78	D-CRLMC/23894/2024 CRLMC/3022/2024	SUDHANSU SEKHAR PRUSTY MP		286/2025
79	D-CRLMC/26224/2024 CRLMC/3519/2024	HARI MANDAL @ HARI CHANDRA MANDAL MP	SOUBHAGYA KUMAR DASH	287/2025
80	D-CRLMC/26223/2024 CRLMC/3406/2024	HARI MANDAL @ HARI CHANDRA MANDAL MP	SOUBHAGYA KUMAR DASH	288/2025
81	D-CRLMC/26062/2024 CRLMC/3514/2024	HARI MANDAL@HARI CHANDRA MANDAL MP	SOUBHAGYA KUMAR DASH	289/2025
82	D-CRLMC/26061/2024 CRLMC/3513/2024	HARI MANDAL@HARI CHANDRA MANDAL MP	SOUBHAGYA KUMAR DASH	290/2025
83	D-CRLMC/26412/2024 CRLMC/3517/2024	PRATAP BHUYAN MP	SOUBHAGYA KUMAR DASH	291/2025
84	D-MACA/2912/2025 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	291/2025
85	D-CRLMC/26411/2024 CRLMC/3563/2024	MAHENDRA BEHERA MP	SOUBHAGYA KUMAR DASH	292/2025
86	D-MACA/2928/2025 MACA/ /	SANJIT PATTANAYAK @ PATNAIK MP	BISWAJIT MOHANTY	292/2025
87	D-MACA/2928/2025 MACA/ /	SANJIT PATTANAYAK @ PATNAIK MP	BISWAJIT MOHANTY	293/2025
88	D-CRLMC/26410/2024 CRLMC/3521/2024	MAHENDRA BEHERA MP	SOUBHAGYA KUMAR DASH	293/2025
89	D-MACA/2933/2025	SAROJ KUMAR PRADHAN	BISWAJIT MOHANTY	

	MACA/ /	MP		294/2025
90	D-CRLMC/26226/2024 CRLMC/3557/2024	LIMA SABAR MP	SOUBHAGYA KUMAR DASH	295/2025
91	D-MACA/2933/2025 MACA/ /	SAROJ KUMAR PRADHAN MP	BISWAJIT MOHANTY	295/2025
92	D-CRLMC/2451/2025 CRLMC/ /	MANOJ KUMAR PATTANAİK MP	SWETA SENAPATI	296/2025
93	D-MACA/53688/2024 MACA/ /	RAGHUNATH JENA MP	BINAYAK PRASAD MOHANTY	296/2025
94	D-MACA/53688/2024 MACA/ /	RAGHUNATH JENA MP	BINAYAK PRASAD MOHANTY	297/2025
95	D-CRLMC/26225/2024 CRLMC/3515/2024	PRATAP BHUYAN @ SABAR @ PRATAP KUSHAR MP	SOUBHAGYA KUMAR DASH	297/2025
96	D-MACA/52576/2024 MACA/90/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE MP	SOMNATH ROY	298/2025
97	D-CRLMC/27007/2024 CRLMC/3854/2024	SANGRAM KESHARI PRADHAN @ DHIR MP	TRILOCHAN PANIGRAHI	298/2025
98	D-MACA/36637/2024 MACA/1035/2024	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP		299/2025
99	D-CRLMC/2466/2025 CRLMC/ /	SURESH CHANDRA SAHOO MP	SANJIB KUMAR BHANJADEO	299/2025
100	D-MACA/36637/2024 MACA/1035/2024	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP		300/2025
101	D-CRLMC/26709/2024 CRLMC/3518/2024	SURENDRA BEHERA MP	SOUBHAGYA KUMAR DASH	300/2025
102	D-CRLMC/26413/2024 CRLMC/3522/2024	MAHENDRA BEHERA MP	SOUBHAGYA KUMAR DASH	301/2025
103	D-MACA/52987/2024 MACA/92/2025	MANAGER LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR MP	RAMANIL KUMAR	301/2025
104	D-MACA/52993/2024 MACA/93/2025	BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR MP	RAMANIL KUMAR	302/2025
105	D-MACA/3041/2025 MACA/ /	NEW INDIA ASSURANCE CO. LTD. MP	SOMNATH ROY	303/2025
106	D-MACA/53188/2024 MACA/ /	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BBSR MP	ADAM LAL BBSR	304/2025
107	D-MACA/53191/2024 MACA/ /	THE GENERAL MANAGER, M/S. SRIRAM GENERAL INSURANCE CO. LTD., JAYAPUR MP	ADAM LAL BBSR	305/2025
108	D-MACA/53197/2024 MACA/ /	G.M..M/S SRIRAM GENERAL INSURANCE CO. LTD., JAYAPUR MP	ADAM DALI KHAN	306/2025
109	D-WA/54012/2024 WA/203/2025	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	614/2025
110	D-WA/54012/2024 WA/203/2025	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	615/2025
111	D-WA/2893/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	616/2025
112	D-WA/2893/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	617/2025
113	D-WA/2892/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	618/2025
114	D-WA/2892/2025 WA/ /	STATE OF ODISHA MP	JAYANT KUMAR BAL,A.G.A	619/2025
115	D-WA/2941/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	620/2025
116	D-WA/2941/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	621/2025
117	D-WA/2941/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	622/2025
118	D-WA/2943/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	623/2025
119	D-WA/2943/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	624/2025
120	D-WA/2943/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	625/2025

121	D-WA/2937/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	626/2025
122	D-WA/2937/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	627/2025
123	D-WA/2938/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	628/2025
124	D-WA/2938/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	629/2025
125	D-WA/2938/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	630/2025
126	D-WA/2985/2025 WA/ /	SARAT KUMAR DASH MP	H.N. TRIPATHY	631/2025
127	D-WA/51953/2024 WA/ /	BHAGABAT PRASAD TRIPATHY MP	SAMIR KUMAR MISHRA, (SR.ADV.)	632/2025
128	D-WA/2950/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	633/2025
129	D-WA/2950/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	634/2025
130	D-WA/2950/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK, A.G.A.	635/2025
131	D-WA/55053/2024 WA/ /	MANORANJAN PATI MP	JAGAJIBAN PRADHAN	636/2025
132	D-WA/3061/2025 WA/ /	DGP,CRPF,NEW DELHI MP	BISWAJIT MAHARANA	637/2025
133	D-WA/3061/2025 WA/ /	DGP,CRPF,NEW DELHI MP	BISWAJIT MAHARANA	638/2025
134	D-WA/3061/2025 WA/ /	DGP,CRPF,NEW DELHI MP	BISWAJIT MAHARANA	639/2025
135	D-WA/3121/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	640/2025
136	D-WA/3121/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	641/2025
137	D-WA/3121/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	642/2025
138	D-WA/3125/2025 WA/ /	CHIKU CHANDAN DAS MP	SAIBRATA RATH	643/2025
139	D-WP(C)/2898/2025 WP(C)/ /	SAUMYA SRIVIDYA MP	DR.PURUSOTTAM CHULI	1286/2025
140	D-WP(C)/2903/2025 WP(C)/2340/2025	SAROJ KUMAR DAS MP	DEBIDUTTA MOHAPATRA	1287/2025
141	D-WP(C)/2913/2025 WP(C)/2355/2025	M/S. SURYO UDYOG LTD., KHURDA MP	DEBAKANTA MOHANTY	1288/2025
142	D-WP(C)/54183/2024 WP(C)/75/2025	MITALI MISHRA MP	SUKANTA KUMAR DALAI	1289/2025
143	D-WP(C)/2922/2025 WP(C)/ /	T. RAMANA @ DASARI RAMANA MP	BIRAJA PRASANNA DAS	1290/2025
144	D-WP(C)/2923/2025 WP(C)/ /	BASANTI PANDA MP	SUBHADUTTA ROUSTRAY	1291/2025
145	D-WP(C)/2926/2025 WP(C)/ /	RAISEN HEMBRAM MP	ALOK KUMAR MOHAPATRA	1292/2025
146	D-WP(C)/2927/2025 WP(C)/ /	BABITA MOHANTY MP	SUBHADUTTA ROUSTRAY	1293/2025
147	D-WP(C)/2930/2025 WP(C)/2347/2025	BANSIDHAR BEHERA MP	HRUDANANDA MOHAPATRA	1294/2025
148	D-WP(C)/2929/2025 WP(C)/ /	SANTARAM PANDEY MP	SUDEEP KUMAR SARANGI	1295/2025
149	D-WP(C)/2932/2025 WP(C)/ /	JYOTI RANJAN PRADHAN MP	ARUN KUMAR PATRA	1296/2025
150	D-WP(C)/2934/2025 WP(C)/ /	DEEPAK KUMAR DAS ADHIKARY MP	ARUN KUMAR PATRA	1297/2025
151	D-WP(C)/2935/2025 WP(C)/ /	MANGAL BISWAL MP	SAROJ KUMAR PADHY	1298/2025
152	D-WP(C)/2936/2025	TARANISEN SETH	SAROJ KUMAR PADHY	

	WP(C)/ /	MP		1299/2025
153	D-WP(C)/54787/2024 WP(C)/33257/2024	ALEKH CHARAN SAHOO MP	MANAS PATI	1301/2025
154	D-WP(C)/2713/2025 WP(C)/2229/2025	PRASANNA KUMAR JAGADALA MP	SAMARENDRA BAHADUR	1302/2025
155	D-WP(C)/54786/2024 WP(C)/33255/2024	PRAMOD KUMAR PADHY MP	MANAS PATI	1303/2025
156	D-WP(C)/8569/2004 WP(C)/8569/2004	UTTAM BEHERA MP	M/S.RAMAKANTA MOHANTY	1304/2025
157	D-WP(C)/2940/2025 WP(C)/ /	J.M.ENTERPRISES MP	FALGUNI RAJGURU MOHAPATRA	1305/2025
158	D-WP(C)/4720/2018 WP(C)/4720/2018	PUSPARANJAN PRADHAN MP	M/S.SAROJ KUMAR DASH	1306/2025
159	D-WP(C)/2948/2025 WP(C)/ /	NIRJHARINI SAHOO MP	LAXMI PRASAD DWIVEDI	1307/2025
160	D-WP(C)/49385/2024 WP(C)/29850/2024	SATYAPRAKASH RAY MP	BADRINARAYAN PANDA	1308/2025
161	D-WP(C)/55142/2024 WP(C)/2292/2025	KAILASH CHANDRA DASH MP	SASHIBHUSAN DAS	1309/2025
162	D-WP(C)/55142/2024 WP(C)/2292/2025	KAILASH CHANDRA DASH MP	SASHIBHUSAN DAS	1310/2025
163	D-WP(C)/2949/2025 WP(C)/ /	SANJULATA SAHU MP	SAILAZA NANDAN DAS	1311/2025
164	D-WP(C)/1619/2025 WP(C)/1517/2025	DILLIP NAIK MP		1312/2025
165	D-WP(C)/37730/2023 WP(C)/37730/2023	HATIJHURI GRAM PANCHAYAT, HATIJHURIRANJAN LENKA MP		1313/2025
166	D-WP(C)/2954/2025 WP(C)/ /	SIMANCHAL ACHARY MP	PRANAYA KISHORE HARICHANDAN	1314/2025
167	D-WP(C)/2958/2025 WP(C)/ /	JYOTSNARANI PARIDA MP	RAGHUNATH DASMOHAPATRA	1315/2025
168	D-WP(C)/2956/2025 WP(C)/ /	RUKMANI MERIL @ RUKMINI MERIL MP	MANAS RANJAN DHAL	1316/2025
169	D-WP(C)/30354/2024 WP(C)/17579/2024	SUDHIR CHANDRA PARIDA MP	M/S.JYOTIRMAYA GUPTA,	1317/2025
170	D-WP(C)/50719/2024 WP(C)/30743/2024	DAITARI BEHERA MP	NAGEN KUMAR BARIK	1318/2025
171	D-WP(C)/1227/2025 WP(C)/1240/2025	KAMDEV SAMAL MP		1319/2025
172	D-WP(C)/17668/2022 WP(C)/17668/2022	PRATAP KISHORE MUDULI MP	SUBHRANSU BHUSAN MOHANTY	1320/2025
173	D-WP(C)/2964/2025 WP(C)/ /	SUDARSHAN BARIK MP	RASHMI KANTA ACHARYA	1321/2025
174	D-WP(C)/2965/2025 WP(C)/ /	FALCON MARINE EXPORTS LIMITED, BHUBANESWAR MP	CHANDRANWAR PARIDA	1322/2025
175	D-WP(C)/2971/2025 WP(C)/ /	WOMEN ORGANISATION FOR SOCIO CULTURAL AWARENESS, WINDIA, KEONJHAR MP		1323/2025
176	D-WP(C)/2983/2025 WP(C)/ /	SWAPNA RANI GOUDA MP	SHAKTI DATTA TRIPATHY	1324/2025
177	D-WP(C)/2984/2025 WP(C)/ /	SABITA PATRA MP	SANJAY KUMAR SAMANTARAY	1325/2025
178	D-WP(C)/20234/2011 WP(C)/20234/2011	BANAJA SAMAL MP	M/S.MAHADEV MISHRA	1326/2025
179	D-WP(C)/20232/2011 WP(C)/20232/2011	BANAJA SAMAL MP	M/S.MAHADEV MISHRA	1327/2025
180	D-WP(C)/2999/2025 WP(C)/ /	GOUTAM BHOI MP	ALOK KUMAR PANDA	1328/2025
181	D-WP(C)/28223/2024 WP(C)/16195/2024	ASKA COOPERATIVE SUGAR INDUSTRIES, SUNSICONE, JANA AND SWAIN MP		1329/2025
182	D-WP(C)/3006/2025 WP(C)/ /	PURAN DAS MP	ASIT KUMAR CHAUDHURY	1330/2025
183	D-WP(C)/3003/2025 WP(C)/ /	PRITMAI BAG MP	ALOK KUMAR PANDA	1331/2025

184	D-WP(C)/3007/2025 WP(C)/ /	SANKIRTAN BARIK MP	ALOK KUMAR PANDA	1332/2025
185	D-WP(C)/3009/2025 WP(C)/ /	GOURANGA NAG MP	ASIT KUMAR CHAUDHURY	1333/2025
186	D-WP(C)/3011/2025 WP(C)/ /	DUTIA SABAR MP	ALOK KUMAR PANDA	1334/2025
187	D-WP(C)/3012/2025 WP(C)/ /	SADHAB PRADHAN MP	ASIT KUMAR CHAUDHURY	1335/2025
188	D-WP(C)/3015/2025 WP(C)/ /	SURENDRA KISHORE ROUT MP	AKSHAYA KUMAR JENA	1336/2025
189	D-WP(C)/1328/2025 WP(C)/1426/2025	PRAVANJAN JENA MP	KUNAL KUMAR SWAIN	1337/2025
190	D-WP(C)/3016/2025 WP(C)/ /	BHAGATRAM KANTA MP	ALOK KUMAR PANDA	1338/2025
191	D-WP(C)/3021/2025 WP(C)/ /	MANAGING COMMITTEE OF S.N.S UPPER MP	<del>PRINAR KUSHWAH</del> BILGARPADA	1339/2025
192	D-WP(C)/3026/2025 WP(C)/ /	MINATI SAHOO MP	SOMA PATNAIK	1340/2025
193	D-WP(C)/3030/2025 WP(C)/ /	RAJESH KUMAR SAHU MP	SOURAV DAS	1341/2025
194	D-WP(C)/3039/2025 WP(C)/ /	CHANDAN LUHAR MP	SOURAV DAS	1342/2025
195	D-WP(C)/32308/2023 WP(C)/32308/2023	SHYAM SUNDAR COLD STORE, BHADRAKR MP	MR SAMIR KU MISHRA MR JAGAJIBAN PRADHAN	1343/2025
196	D-WP(C)/3046/2025 WP(C)/ /	SURENDRA SAHOO MP	RABI NARAYAN PANDA	1344/2025
197	D-WP(C)/32335/2024 WP(C)/18276/2024	HRUSHIKESH PANI MP		1345/2025
198	D-WP(C)/36215/2024 WP(C)/23365/2024	M/S.PARIJA ENTERPRISES, CUTTACK MP	SANDEEP KUMAR JENA	1346/2025
199	D-WP(C)/3065/2025 WP(C)/ /	RAGHUNATH NAYAK MP	ANJAN KUMAR BISWAL	1347/2025
200	D-WP(C)/3066/2025 WP(C)/ /	SUBHADRA SATAPATHY MP	DURGESH NARAYAN RATH	1348/2025
201	D-WP(C)/51098/2024 WP(C)/31028/2024	BASANT KUMAR SAHOO MP	JAYDEEP PAL	1349/2025
202	D-WP(C)/3081/2025 WP(C)/ /	AJAY KUMAR JENA MP	RABINDRA NATH PRUSTY	1350/2025
203	D-WP(C)/3084/2025 WP(C)/ /	BIKASH CHANDRA PATTNAIK MP	AKSHAYA KUMAR SAHOO	1351/2025
204	D-WP(C)/3088/2025 WP(C)/ /	SAHADEV KUSHAL MP	LALATENDU KANUNGO	1352/2025
205	D-WP(C)/49222/2024 WP(C)/29526/2024	MAMATA ROUTRAY MP		1353/2025
206	D-WP(C)/49549/2024 WP(C)/29766/2024	HARDHIK ROUTRAY MP		1354/2025
207	D-WP(C)/49552/2024 WP(C)/29767/2024	MAMATA ROUTRAY MP		1355/2025
208	D-WP(C)/3097/2025 WP(C)/ /	SANGRAM KESARI RATH MP	LALATENDU KANUNGO	1356/2025
209	D-WP(C)/49556/2024 WP(C)/29768/2024	HARDHIK ROUTRAY MP		1357/2025
210	D-WP(C)/22657/2024 WP(C)/13109/2024	AJAY KRUSHNA DWIBEDI MP		1358/2025
211	D-WP(C)/3093/2025 WP(C)/ /	AMRUTA KUMARI MAHAPATRA MP	PRINOY MOHANTY	1359/2025
212	D-WP(C)/2982/2025 WP(C)/2392/2025	M/S PRESSELS PVT. LTD., CUTTACK MP	SAURENDRA RAUTRAY	1360/2025
213	D-WP(C)/3104/2025 WP(C)/ /	HEMANTA KUMAR PADHI MP	DEBABRATA DAS	1361/2025
214	D-WP(C)/3100/2025 WP(C)/ /	M/S JAGDISHA PRASAD AGARWALLA AND MP	<del>BICE, LALIT PRASAD, ROHIT KANAL</del>	1362/2025
215	D-WP(C)/40549/2024	NIHAR RANJAN NAYAK		

	WP(C)/25994/2024	MP		1363/2025
216	D-WP(C)/40554/2024	HEMANTA BACHHA		
	WP(C)/24451/2024	MP		1364/2025
217	D-WP(C)/3109/2025	USMAN ALI SHAIKH	PRAMOD KUMAR NAYAK	
	WP(C)/ /	MP		1365/2025
218	D-WP(C)/54658/2024	UNION OF INDIA, NEW DELHI	BISWAJIT MAHARANA	
	WP(C)/2311/2025	MP		1366/2025
219	D-WP(C)/3113/2025	M/S JAGDISH PRASAD AGARWALLA AND	KIDABANIPRASADMOHANTAL	
	WP(C)/ /	MP		1367/2025
220	D-WP(C)/40591/2024	PRANGYA PARAMITA PATRA		
	WP(C)/24747/2024	MP		1368/2025
221	D-WP(C)/3116/2025	M/S.POWERMAX ENTERPRISES, BBSR	PRAKASH KUMAR JENA	
	WP(C)/ /	MP		1369/2025
222	D-WP(C)/55236/2024	THE CHAIRMAN, UTKAL GRAMEEN BANKS,	BOLOSINGR	
	WP(C)/2316/2025	MP		1370/2025
223	D-WP(C)/53922/2024	NABA KISHORE SAHU	GOPABANDHU MISRA	
	WP(C)/2335/2025	MP		1371/2025
224	D-WP(C)/40597/2024	DIKRESEN NAYAK		
	WP(C)/24454/2024	MP		1372/2025
225	D-WP(C)/40728/2024	BHABANI SANKAR JAYASINGH		
	WP(C)/25996/2024	MP		1373/2025
226	D-WP(C)/3095/2025	TAHASILDAR OF BINIKA @ BINKA	BIMBISAR DASH,A.G.A	
	WP(C)/ /	MP		1373/2025
227	D-WP(C)/40729/2024	DUSMANTA NAG		
	WP(C)/24261/2024	MP		1374/2025
228	D-WP(C)/48536/2024	RAJ KUMAR AGARWAL	RAJIV KUMAR MAHANTA	
	WP(C)/30565/2024	MP		1375/2025
229	D-WP(C)/3090/2025	SUSHANTA KANHAR	MANAS PATI	
	WP(C)/ /	MP		1377/2025
230	D-WP(C)/3091/2025	MANOJ KUMAR KANHAR	MANAS PATI	
	WP(C)/ /	MP		1378/2025
231	D-WP(C)/3124/2025	PRADEEP KUMAR DAS	SASHIBHUSAN DAS	
	WP(C)/ /	MP		1379/2025